

communicated to this House, and resolves that this House do join in the said joint Committee and proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, five members from among the members of the House to serve on the said Joint Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Joint Committee:—

1. SHRI Venigalla Satyanarayana
2. Dr. (Mrs.) Mangladevi Talwar.
3. Shri M.V. Bhandram .
4. Shri S. A. Khaja Mohideen
5. Shri Sanda Narayanappa.'

#### ASSENT TO BILL

SECRETARY : Sir, I lay on the Table the Manipur Appropriation (No. 2) Bill, 1971 passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 25th May, 1971.

12.03 Hrs.

#### STATEMENT RE : VISIT BY MINISTER OF EXTERNAL AFFAIRS TO CERTAIN COUNTRIES

MR. SPEAKER : Shri Swaran Singh to Make a statement.

SHRI S. M. BANERJEE (Kanpur) : Sir, before he makes a statement, I would only request you that he should also make a statement whether the reported news of the third ship going to Pakistan is true. We are all worried about it. We have written it to you also. *(Interruptions)*

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH) : Between 6th and 22nd June, 1971, I visited Moscow, Bonn, Paris, Ottawa, New York, Washington

and London, in that order. In each of these capitals I had detailed discussions, with the head of Government and the Foreign Minister. At the U.N. Headquarters I had discussions with the U.N. Secretary General U Thant and his colleagues. I also met in every capital a number of other Government leaders, legislators, editors; social workers and leaders of public opinion.

#### SOME HON. MEMBERS : Bangla Desh.

In these discussions the focus of attention and emphasis all was along on the grave and serious situation created for India by the influx of 6 million refugees from East Bengal and the continuing crisis caused in our region due to the massive killings by the West Pakistani military machine in East Bengal

In Moscow, Bonn, Paris, Washington and London statement were issued at the end of my visits, on behalf of the respective Governments, in consultation with us and these indicate the general line of the reaction of host Governments. In Ottawa, Foreign Minister Mitchell Sharp made a statement in the Canadian House of Commons which indicates their general line.

Copies of all these Statements are being laid on the Table of the House. *[Placed in Library. See No. LT-538/71].*

As a result of my talks with the Governments of countries visited by me, the following areas of agreement emerged:—

- (i) That there could be no military solution and all military action in East Bengal must stop immediately.
- (ii) That the flow of refugees into India from East Bengal must immediately stop;
- (iii) That conditions must be created enabling the refugees to return to their homes in peace and security, and that this could happen only if the refugees could be assured of a secure future in their respective homes in East Bengal;
- (iv) That a political solution acceptable to the people of East Bengal was the only way of ensuring a return to normalcy;

(Shri L. Singh)

- (v) That the present situation was grave, and fraught with serious dangers for the peace and security of the region.

It was generally agreed that the burden placed upon the resources of the Government of India by this massive influx of 6 million refugees into this country from East Bengal, a process crowded into just a few weeks, was intolerable, and that the international community must give assistance in this effort, both in cash and in kind.

I made it clear in each capital that any assistance to the refugees from East Bengal was essentially an assistance given to Pakistan, for they are nationals, of that country, uprooted through deliberate and wanton action on the part of their own Government. I also clarified, and it was by and large accepted, that any military assistance to the military rulers of Pakistan at this juncture would have the effect of encouraging and sustaining them in their anti-people activity; and any economic assistance to them would be tantamount to condoning their deplorable actions in East Bengal ...

SOME HON. MEMBERS : Bangla Desh... (Interruptions)

SHRI SAMAR GUHA (Contal) : In Rajya Sabha the Chairman has given a ruling East Bengal should be referred to as Bangla Desh .

SHRI SWARAN SINGH : So fully and so irrefutably documented by eye-witness accounts which have been appearing in the world press all these weeks. I pointed out also that, in fact, any economic assistance, excepting that given on humanitarian considerations to the victims of oppression in Bangla Desh under international surveillance, would have the effect of maintaining in power the military machine of the Minority now engaged in oppressing the majority of the people of that country, and thus would constitute an unfortunate form of interference in their internal affairs.

I found in all these capitals great appreciation for the generosity displayed by the

Government and people of India in looking after this large influx of refugees, which was recognised as an unprecedented one in human history, a man-made calamity for the people of East Bengal, and also for this country. The gravity of the situation, the enormity of the burden placed on us, for no fault of ours, and the serious repercussions for the peace and security of this entire region if the present situation was not brought under control speedily, was recognised everywhere.

SHRI S. M. BANERJEE : I am not asking questions which my leader will ask. But I want to know one thing. Yesterday he made a statement. To-day it has come in the papers that a third ship also has left American ports with military hardware for Pakistan. Tomorrow we are not meeting as also the day after... ..

MR. SPEAKER : No please.

SHRI S. M. BANERJEE : Sir, this is of vital importance.. (Interruptions)

SHRI PRIYA RANJAN DAS MUNSI (Calcutta South) : Sir, it is more important that we have a discussion on this subject (Interruptions)

MR. SPEAKER . I am not prepared for the repetition of what you do every day. If you don't want it, we can take it up some other time..... (Interruptions)

SHRI S. M. BANERJEE : Kindly hear me for a minute.

MR. SPEAKER : The statement is before you.

SHRI S. M. BANERJEE : I am not asking for the statement.

MR. SPEAKER : Sorry please. I am not allowing you.

SOME HON. MEMBERS—rose. (Interruptions)\*

MR. SPEAKER : Nothing will go on record. I am not allowing anybody. Will all of you please sit down? So far as the

present item is concerned, the Statement has been made by the Minister. As settled yesterday, the party leaders will ask questions. If you want any discussion, that can be raised at another time, but not when the Minister has made a Statement, which is now under consideration before the House.

**THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING & TRANSPORT (SHRI RAJ BAHADUR):** Mr. Speaker, Sir with your permission, let me first of all assure all sections of the House that there is no desire to inhibit discussion on this question. *(Interruption)*. Let me have my say. The Minister has made a Statement. You decided yesterday on certain procedure concerning this with the leaders of the Opposition. you have just now told us that you want to go by that. If they want to have a discussion that can be considered separately.

I shall bow down to your ruling, but I would only say that we shall be agreeable to whatever you decide in this matter.

**SHRI S. M. BANERJEE:** What about the third ship?

**SHRI BHAGWAT JHA AZAD (Bhagalpur):** We want to know Government's opinion.

**SHRI RAJ BAHADUR:** As I have said, we are not inhibiting the discussion.

**SHRI BHAGWAT JHA AZAD:** Since Government agree to the discussion, there is no need for putting any questions now.

**SHRI P. K. DEO (Kalahandi):** In view of the unanimous demand, we should have the discussion immediately. *(Interruptions)*

**MR. SPEAKER:** I have not allowed anybody. But if hon. Members keep on speaking simultaneously, we shall not reach anywhere. If all Members speak simultaneously, how can I listen to them?

**SHRI S. M. BANERJEE:** On a point of order....

**MR. SPEAKER:** I am speaking now. There is no point of order now.

**SHRI DINEN BHATTACHARYYA (Serampore):** A third ship has been sent by America.

**MR. SPEAKER:** Let us re-examine it. Hon. Members had agree the day before yesterday in the House, including all the leaders of the Opposition parties and also the Treasury Benches that the hon. Minister will make a statement on Friday and the leaders of the groups will be allowed to ask questions. *(Interruptions)* I know that hon. Members want a debate. So far as the questions to be asked today are concerned....

**SHRI SWARAN SINGH:** They are not pressing. So, let us drop them. Hon. Members are not interested in putting questions. So, let us drop them. we shall have a separate discussion. I have no objection to that. *(Interruptions)* Let me clarify the position in response to the desire expressed in the House and the desire expressed by you, Mr. Speaker this statement has been made about the tour. It appears that hon. Members attach, and I am also at one with them in this, greater importance to the question of the supply of arms. So, if they do not want to ask questions on this, let us drop it, and there may be a separate discussion on the supply of arms.

**SHRI BHAGWAT JHA AZAD:** We specifically demand a discussion not on the statement but about the shipment of American arms to Pakistan. We want discussion on that aspect, which the statement does not cover.

**SHRI SWARAN SINGH:** Let us have a discussion on Monday or some other time. By that time, we shall have more material also.

**SHRI ATAL BIHARI VAJPAYEE:** We would like to have a discussion on Bangla Desh also. The discussion should not be confined only to the shipment of arms, but should extend to Bangla Desh also. The whole attitude of Government has to be discussed.

**SHRI H. N. MUKERJEE (Calcutta-North East):** My submission is that when the Minister makes a statement, it becomes the possession of the House. As a Member of the House, my first reaction is that in a very peculiar way, it is overlapping on foreign policy statements in regard to Bangla Desh made earlier in this House.

[Shri H.N. Mukerjee]

The statement he has made in the garb of a very summarised report of his tour has implications of that sort. That requires a discussion in this House straightway. That being so, the earlier arrangement about questions being asked by individual members does not stand and it is now very incumbent to have a discussion because the statement implies a backsliding from statements in regard to Bangla Desh and Government's policy in regard thereto. Therefore, a larger discussion is necessitated and that discussion should be held at once because, as I said, an impression has been created outside that there has been a backsliding from the announced Government policy.

SHRI S. M. BANERJEE : On a point of order. I refer to rule 376(2) :

"A point of order may be raised in relation to the business before the House at the moment".

The business before the House is a statement made by the Minister. On that you are allowing us to ask a few questions. The motion is there. I wish to move under rule 340 which says :

"At any time after a motion has been made a member may move that the debate on the motion be adjourned".

The motion has been moved by Shri Swaran Singh.

SHRI ATAL BIHARI VAJPAYEE (Gwalior) : There is no motion before the House.

SHRI S. M. BANERJEE : The motion is there and now we have to ask questions.

I move that the debate on this be now adjourned and that a full-fledged discussion be held.

MR. SPEAKER : No motion, no debate.

SHRI S. M. BANERJEE : The US is supplying arms to Pakistan. Now a third ship is coming. Yesterday in his statement unfortunately, the Minister of External Affairs,

instead of condemning the brutal and criminal activities of the US imperialists, gave them a certificate. Let him praise the US imperialists but we in this House want to condemn them for their brutality against our brethren in Bangla Desh. We want to condemn them here and now.

AN. HON. MEMBR : Let Government move a Resolution.

SHRI RAJ BAHADUR : The position has been made clear by my senior colleague the Minister of External Affairs. He made a statement yesterday on the shipment of arms. Now there is report about a third ship on the way. Today's statement contains a report about his visit to some foreign capitals. All these things are there. We agree to any discussion that the House may like to have. You may fix up the time for that. We shall agree too that.

SHRI SAMAR GUHA—ros.—

MR. SPEAKER : Every time he is getting up. How to deal with this gentleman (*Interruptions*).

SHRI SAMAR GUHA : On a point of order.

MR. SPEAKER : Unless I declare it a point of order, it will not go on record.

SHRI SAMAR GUHA :\*\*

MR. SPEAKER : It is not a point of order; it will not be recorded. (*Interruptions*) We are just discovering many people.

The position comes to this : we do not stand by the previous programme of allowing questions after the statement which has been made. You want a discussion. The Minister has no objection to it.

What should be the scope of the discussion ? (*Interruptions*)

SHRI ATAL BIHARI VAJPAYEE : Please do not restrict the scope of the discussion, because the statement covers everything, shipment of arms, the attitude of the Government towards Bangla Desh, everything is covered.

MR. SPEAKER : The scope of the discussion is very wide as the statement covers so many points.

SHRI BHAGWANT JHA AZAD : Under rule 184.....

MR. SPEAKER : Whatever be the rule.....

SHRI BHAGWAT JHA AZAD : I move under rule 184 that we may be allowed to have a discussion.

MR. SPEAKER : I am fixing it. Please sit down.

SHRI BHAGWAT JHA AZAD : You are dealing with us very objectionably. You have invited suggestions. I am suggesting that under rule 184 we can discuss the statement.

MR. SPEAKER : What a difference between your being on this side and being on that side !

SHRI BHAGWAT JHA AZAD : What a difference between your being the Speaker of the last Lok Sabha and this Lok Sabha. You are stifling us every moment. I have been in the Lok Sabha since 1952 when you were not here.

MR. SPEAKER : You know we have been fixing discussion in this House.....

SHRI BHAGWAT JHA AZAD : You wanted a suggestion. How to give it ? I am giving a suggestion under rule 184. I am very sorry you are taking it otherwise. I am surprised.

MR. SPEAKER : We will have a discussion, but for how much time ?

SHRI RAJ BAHADUR : Two hours should be sufficient, as otherwise we will have to disrupt the whole programme.

SHRI JYOTIRMOY BOSU (Diamond Harbour) : Six hours.

MR. SPEAKER : Today is a non-official day. We do not want to take it up on a non-official day. We have this discussion on Monday, the whole day.

SHRI SAMAR GUHA : Then, the whole impact will be lost. The matter is very serious.

SHRI JYOTIRMOY BOSU : Let us begin to day starting at 3.30 and continue on Monday, because this matter has got urgency. We cannot sit over it.

2.28 hrs.

## BUSINESS IN THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : Sir, I rise to inform the House that due to certain urgent diplomatic assignments of the Minister of Industrial Development, it has become necessary to postpone the discussion of the Demands for Grants relating to his Ministry till after the voting of the Demands for Grants under the control of the Ministry of Agriculture. Members would be informed of the revised schedule of discussion of the remaining Demands for Grants through Parliamentary Bulletin.

Taking also into account the fact that on Monday we shall not be able to discuss the Demands for Grants of the Ministry of Communications, we shall have to come to the House with a revised time-schedule.

MR. SPEAKER : It will have to be. This will have to be adjusted within the time available. I shall hold a meeting of the Business Advisory Committee. We shall have to refix everything. We shall hold a meeting of the Business Advisory Committee on Monday and try to refix the programme in view of the fact that we are taking a day out of the discussion for demands. The time lost will be made up somehow or other.

12.30 hrs.

## ELECTION TO COMMITTEE

ALL INDIA COUNCIL FOR TECHNICAL EDUCATION

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL